

Let's dtd. Nil
received from
the applicant
opposing for full
extension for filing.
reply is put up
at flag 'A'

⑧
9/2

Notices are issued
to the All Respondents
on dt 2.6.89

N89
2.6.89

Notice dt. 2.6.89
served on R. No 2 to 4
on dt. 6.6.89

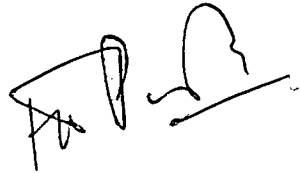
TA/15189

③

Date: 5.4.1989.

Neither the applicant
nor his Advocate is present, as
they were not expected to
remain present. Mr. Ajay
Tiwari, Senior Clerk, from
D.R.M.'s Office, Central Railway,
Nagpur is present on behalf of
the respondents. He prays to
grant some time for filing the
reply.

Adjourned to 20th June
1989 for reply and further
directions.

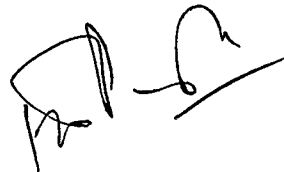


Date: 20.6.1989.

None present for the
applicant. Mr. Ajay Tiwari, Sr.
Clerk, D.R.M., Central Railway,
Nagpur is present on behalf of
the respondents. He has filed
the reply on behalf of respondents
Nos. 1 to 3, and has undertaken
to serve a copy on the applicant
and file a proof of service.
Respondent No. 4 has filed his
reply although he has been served.
Thus the matter is ready for
hearing. Place on Sine-die list.

Mr. Tiwari says that at the
time of fixing the date of hearing
notice may be issued to
respondent No. 3.

Notice may also be issued
to the applicant.



Per Tribunal

7/5/93

As per direction of the Hon'ble Vice-
Chairman dated 22.1.93, the matter
is taken out from Sine-die list.
Fixed for final hearing on 8/9/93.
Issue notices to the parties as per
order dated _____.

Notice issued to applicant
& Respondent on
dt. 2.6.93.

at Nagpur

3/8/93


Deputy Registrar

Notice dtd. 2-6-93 issued
to P.No.4 recd: Barik
M.served order posted
remark "No such
address"
mc

⑨
Per M.S.Deshpande, V.C.]

O.A.625/88

Date:14-9-93

There has been no appearance for the ^{app}
applicant
[from 21-12-88. Mr.Ajay Arsi
for the respondents.

A Notice was issued to the applicant
on 2-6-93 still he is absent.

Application dismissed in default
in default of appearance of the
applicant.

U. Savara
(USHA SAVARA)
M(A)

M.S. Deshpande
(M.S.DESHPANDE)
VC

M

at 14/9/93
order/Document dispatched
to Applicant Respondent(s)
08/10/93

8/29/10